

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.483/07

Thursday this the 27th day of September 2007

C O R A M :

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER**

Muralidas K.P.,
S/o.K.P.Kunhappu,
Pratheeksha,
P.O.Pudupariyaram,
Palakkad District – 678 733.
Working as Gramin Dak Sevak Mail Deliverer,
Pudupariyaram Post Office, Palakkad.

...Applicant

(By Advocate Mr. M.P.Krishnan Nair)

Versus

1. Union of India represented
by Chief Post Master General,
Thiruvananthapuram – 1.
2. The Senior Superintendent of Post Offices,
Palakkad – 1.
3. Inspector of Posts,
Palakkad North Sub Division,
Palakkad – 678 001.
4. Sundaram,
Puthupariyaram Post Office,
Residing at Kalpathy, Palakkad – 3.

...Respondents

(By Advocate Ms. Mini R Menon [R1-3])

.2.

This application having been heard on 27th September 2007 the Tribunal on the same day delivered the following :-

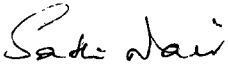
ORDER

HON'BLE Mrs.SATHI NAIR, VICE CHAIRMAN

When the matter came up today, counsel for the respondents produced the files relating to the selection which was also shown to the counsel for the applicant. After perusing the records counsel for the applicant sought permission to withdraw the O.A. Permission is granted. The O.A is dismissed as withdrawn.

(Dated this the 27th day of September 2007)


GEORGE PARACKEN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN

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